

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 24th April, 2019

No.HC.VII-113/2018/ 2114 /A. Shri Monoj Kumar Ray, Duftary, Office of the Special Judge, CBI, Assam, Addl. Court, No.1, Assam, Chandmari, Guwahati, is transferred against the vacant post of Duftary in the Office of the District and Sessions Judge, Bongaigaon.

Shri Ray will join at his new place of posting immediately.

N.B. The concerned employee will not be entitled to claim TA and DA as the transfer is made on his request.

By Order,
Sd/- M.K. Kalita,
REGISTRAR (VIGILANCE)

Memo No.HC.VII-113/2018/ 2115 - 2125 /A.

Dated 24.04.2019

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Special Judge, CBI, Assam, Addl. Court No.1, Assam, Chandmari, Guwahati. She is requested to release Shri Monoj Kumar Ray in order to enable him to join his new place of posting immediately.
5. The District and Sessions Judge, Bongaigaon for information and necessary action.
6. The Joint Registrar (_____), Gauhati High Court, Guwahati.
7. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
- ✓ 8. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
9. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/ Registrar (Admn.)/ Registrar (Establishment), Gauhati High Court, Guwahati.
10. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
11. Shri Monoj Kumar Ray, Duftary, Office of the Special Judge, CBI, Assam, Addl. Court No.1, Assam, Chandmari, Guwahati.

REGISTRAR (VIGILANCE)

24/4/2019

29/04/2019